

## Statement

Name of Scheme	State	Installed Capacity (MW)	Construction period (Number of years)
1. Kakatiya Canal	Andhra Pradesh	3.05	3
2. Nagarjunasagar Right Bank Canal	Andhra Pradesh	30	3
3. Teesta Canal Falls	West Bengal	67.5	5
4. Rongnichhu Stage-II	Sikkim	2.5	3
5. Surya	Maharashtra	5	4
6. Manikdoh	Maharashtra	6	5
7. Kanher	Maharashtra	4	3
8. Dhom	Maharashtra	2	3
9. Rengali Stage-II	Orissa	150	5
10. Morand	Madhya Pradesh	1	3
11. Malampuzha	Kerala	2.5	3
12. Madupatty	Kerala	2	3

## Transmission Losses in Supply of Electricity

4388. PROF. NARAIN CHAND PARASHAR : Will the Minister of ENERGY be pleased to state :

(a) whether Government have taken note of the transmission losses, frequent breakdowns and other deficiencies in the regular and reliable flow of electricity for domestic consumption, especially in the rural areas;

(b) if so, the percentage of transmission losses in each State and the steps taken by the various Electricity Board to minimise these losses and provide a satisfactory service to the consumers;

(c) whether any special efforts are proposed to be made in the Seventh Five Year Plan in this regard; and

(d) if so, the nature thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) The Government are aware of the problems of power supply for domestic consumption, especially in the rural areas.

(b) A statement indicating the percentage of transmission and distribution losses in the different States during the year 1984-85 is attached.

Important measures suggested to the States to minimise the loss of power and provide a satisfactory service to the consumers includes (i) strengthening of sub-transmission and distribution system; (ii) installation of capacitors to improve power factors; and (iii) closer supervision and frequent inspection to reduce and eliminate pilferage of energy.

(c) and (d). The State Electricity Boards have been advised to allocate adequate funds in their Annual Plans for distribution systems, specifically for System Improvement Works.

#### Statement

*Percentage of Transmission & Distribution Losses in the different States during 1984-85*

Sl. No.	State	*Percentage of T and D Losses
1.	Andhra Pradesh	21.20
2.	Assam	20.00
3.	Bihar	25.61
4.	Gujarat	21.00
5.	Haryana	21.81
6.	Himachal Pradesh	21.04
7.	Jammu and Kashmir	39.00
8.	Karnataka	22.00
9.	Kerala	15.00
10.	Madhya Pradesh	19.15
11.	Maharashtra	14.80
12.	Manipur	N. A.
13.	Meghalaya	7.18
14.	Nagaland	N. A.
15.	Orissa	18.00
16.	Punjab	19.00
17.	Rajasthan	24.00
18.	Sikkim	N. A.
19.	Tamil Nadu	18.75
20.	Tripura	N. A.
21.	Uttar Pradesh	19.00
22.	West Bengal	17.00

Note : \*Provisional

NA—Not Available.

#### Revival of Sick Industries

4389. SHRI SRIKANTA DATTA  
NARASIMHARAJA WADIYAR:  
SHRI RADHAKANTA DIGAL :

Will the Minister of INDUSTRY be pleased to states :

(a) whether Government have identified the sick units in different parts of the country ;

(b) if so, the number of sick units in the country ;

(c) the main reasons of their sickness ;

(d) the steps taken to revive those industries; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :  
(a) and (b). Data on sick industrial units assisted by banks are collected by the Reserve Bank of India as per the definition of sickness adopted by it. According to the latest data (provisional) furnished by it, the number of sick units as at the end of December 1984 was 93,282 (small scale 91,450, Medium scale 1287 and large scale 545).

(c) A number of causes, both internal and external often operating in combination have been responsible for industrial sickness. Some of the principal causes are faulty planning, management deficiencies, inefficient financial control, diversion of resources, inadequate attention to R and D, obsolescence of technology and machinery, poor industrial relations, inadequacy of demand, shortage of raw materials and other inputs and infrastructural constraints.

(d) and (e). Government have announced policy guidelines for sick units in October 1981 and the salient features of these guidelines have been given in reply to Lok Sabha Unstarred Question No. 204 on 23-1-1985. According to these guidelines, banks and financial institutions prepare rehabilitation scheme on the basis of diagnostic studies providing, *Inter-alia*, for